

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

~~28.12.17~~ 29


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.300/9/HDB/2017
NAME OF THE COMPANY	Raghu Rama Renewable Energy Ltd
NAME OF THE PETITIONER(S)	Global Coal Ventures Pvt Ltd
NAME OF THE RESPONDENT(S)	Raghu Rama Renewable Energy Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Gaurav Kumar	PCS	gaurav.kumar.jain@gmail.com 9884464319	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			

Heard Mr. Gaurav Kumar, learned PCS for the petitioner and none appears for the Corporate Debtor.

Post the case on 15.01.2018.


Member (Technical)

Srikanth


Member (Judicial)